

Statement

Year-wise details of number of participants in the PYKKA competitions from Arunachal Pradesh

| Sl. No. | Year | Number of participants |
|---------|---------|------------------------|
| 1. | 2008-09 | 29310 |
| 2. | 2009-10 | 46832 |
| 3. | 2010-11 | 2808 |
| 4. | 2011-12 | 22210 |
| 5. | 2012-13 | 124 |
| TOTAL | | 1,01,284 |

Rajiv Gandhi Adventure Scheme

2794. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Rajiv Gandhi Adventure Scheme is being launched with the objective of consolidating and standardizing the adventure activities for youth being undertaken by various agencies/institutions with the financial assistance provided by the Ministry; and

(b) how much amount has been sanctioned and disbursed to the State of Gujrat under the Scheme during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) Yes Sir. With a view to promote adventure activities among student youth, "Rajiv Gandhi Adventure Scheme", a component under National Service Scheme (NSS) was launched on 26th June, 2009. Under this component, camps are conducted all over the country from Himalayan Region in the North to Kannur and Thekkadi in South India, on a yearly basis for which financial assistance have been provided to regional Centres of National Service Scheme(NSS) by the Ministry. The adventure activities undertaken in these camps include trekking, mountaineering, white water rafting, para-sailing, para-gliding and basic skiing.

(b) An amount of Rs.15,69,800/- was sanctioned and disbursed for the NSS Volunteers of to the State of Gujarat through the Regional Centre of NSS during the last three years. The details of release of funds, year-wise, during the last three years is as under :

| S1.No. | Year | Amount released |
|--------|---------|-----------------|
| 1. | 2011-12 | Rs. 6,09,000/- |
| 2. | 2012-13 | Rs. 2,82,500/- |
| 3. | 2013-14 | Rs. 6,78,300/- |

Better Education and Basic Facilities for Mentally Disabled

2795. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the steps being taken by the Ministry to provide better education and other basic facilities for persons with Autism, Cerebral Palsy, mental retardation and multiple disabilities at affordable rates:

(b) whether there is any health scheme for them and if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken to make people aware of such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK) : (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to children in the age group of 6-14 years (including the children with disabilities and children with autism, cerebral palsy, mental retardation and multiple disabilities, at elementary level in Government neighborhood schools under Sarva Shiksha Abhiyan (SSA). The major interventions under SSA for education for children with disabilities are identification, functional and formal assessments, appropriate educational placement, preparations of individualized educational plan, appointment of resource teachers, etc.

National Trust has also developed a book for teachers of inclusive schools for handling children with autism in their classroom. National Trust has been implementing various schemes for providing support to the Persons with Disabilities suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life. Some of the important schemes are:-

(i) **Aspiration- Early Intervention Program (Day Care Centre)** for school readiness by early intervention has been conceived for children upto 6 years of age with 'Developmental Disability'.